

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

CP.No.131 of 2000
in
OA.No.143 of 1999

New Delhi, this 7th day of December 2000

HON'BLE MR. JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE MR. M.P. SINGH, MEMBER(A)

L.C. Chawla
S/o Shri M.R. Chawla
Chief Draftsman (Retd.)
N. Railway Const. Headquarters Office
Kashmiri Gate, Delhi
R/o 33, Guru Agand Nagar
Delhi-92 ...Petitioner

(By Advocate: Shri Shri M.L.Sharma)

versus

1. Shri S.P. Mehta
General Manager
Northern Railway
Headquarters Office
Baroda House
New Delhi.

2. Shri Raj Kumar
Chief Personnel Officer
Northern Railway
Headquarters Office
Baroda House
New Delhi.

3. Shri S.A. Ujjlayan
Chief Administrative Officer(Const.)
Northern Railway Construction
Headquarters Office
Kashmiri Gate
Delhi. ...Respondents

(By Advocate: Shri R.L.Dhawan)

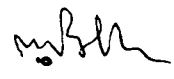
ORDER(Oral)

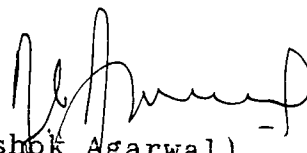
By Mr Justice Ashok Agarwal:

Counsel appearing for the contesting parties have agreed~~ed~~ that the order of the Tribunal has now been fully complied with. In view of this, we do not find that any cause ^{survives} arise to take action for contempt as prayed.

[Signature]

2. Present C.P., in the circumstances, is dismissed. No costs.


(M.P. Singh)
Member(A)


(Ashok Agarwal)
Chairman